

**IN THE HIGH COURT OF JUDICATURE AT PATNA**

**TENDER NOTICE NO - 08/2024-25 (Purchase Cell) Dated 23.10.2024**

Sealed Tenders along with sample of Wooden (Seasum) Bundle Board bearing size (15" x 10" x 1/2") and Bundle Board Tape bearing size 3 cm x 125 cm are invited in favour of Undersigned from bonafide and reputed registered Firms / Suppliers having requisite experience and Financial Capacity to execute the order for supply of 2500 pairs Bundle Board and 5000 pcs Tapes for use of the Court within twenty one days (21) i.e. **12/11/2024** from the date of display of this notice on the official website of Patna High Court: "<http://patnahighcourt.gov.in/>"

**Terms & Conditions: -**

- i. Tenders received after stipulated time will not be entertained.
- ii. Tender will not be accepted without samples.
- iii. The material should be in good condition of requisite specification.
- iv. The rate quoted in the tender should be inclusive of all taxes.
- v. No advance payment shall be made.
- vi. The firm shall submit their bill in duplicate after the of supply of materials.
- vii. The Court reserves the right to accept and reject any or all tenders.
- viii. The firm shall submit copy of GST Number and PAN along with the tender.
- ix. Payment will be made through Bank Account, not in Cash, after delivery and inspection of goods. In case any defect is found in any of the materials, the concerned firm shall replace it immediately free of cost.
- x. The successful bidder shall supply the articles for a minimum period of one year on the approved rate which may be extended for a further period of one year, if agreed bilaterally.
- xi. The number of article may be increased or decreased as per the requirement of the Court.
- xii. **The firm shall submit an Earnest Money worth Rs.50,000/- in form of demand draft from any nationalized/Scheduled bank in favour of "Registrar General, Patna High Court, Patna" payable at Patna. No interest shall be paid on the EMD and EMD shall be forfeited in case of the selected/successful bidder does not accept the work order or unable to supply goods as per the stipulated terms.**
- xiii. Address for Submission of the Tender: - Purchase Cell, Patna High Court, Patna.

**O.S.D.**

**Patna High Court, Patna**